

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/3082/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
Member, MACT No. III,
Kamrup (M), Guwahati

Dated Guwahati the 31st August, 2020.

Sub: **Casual leave.**

Ref:- Letter No. MACT No. 3 (11)/2020/396 dated 26.08.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 27.08.2020 and 28.08.2020, has been granted.

The P.O. STAT & Member, MACT No. 1, Kamrup(M), Guwahati and in his absence the Member, MACT No. 2, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

3085
Memo NO.HC.VII-16/2002/3083-1 dated 31.8.2020
Copy to.

1. The P.O. STAT & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No. 2, Kamrup(M), Guwahati .
3. ✓ The Project Manager, Gauhati High Court.

31/8/2020
JT. REGISTRAR (VIGILANCE)

Rdgn